

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1238**  
TO BE ANSWERED ON 27<sup>TH</sup> JULY, 2021

**PRODUCTION OF PULSES**

1238. SHRIJANARDAN SINGH SIGRIWAL  
SHRI SUKHBIR SINGH JAUNAPURIA

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the quantum of pulses produced during the last five years in the country, State/UT-wise including Bihar;
- (b) whether there has been a decrease in the production of pulses during the last three years, if so, the details thereof and the reasons therefor;
- (c) the steps taken by the Government to increase the production of pulses in the country and to control prices thereof;
- (d) whether the Government also proposing the options of export restriction and unlimited stock;
- (e) whether the Committee under the leadership of Chief Economic Advisor has recommended for production subsidy to farmers and additional allocation for Government procurement agencies;
- (f) if so, whether the Government proposes to implement the recommendations of the committee; and
- (g) if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The details of quantum of pulses produced during the last five years in the country, State/UT-wise including Bihar is given at **Annexure**.
- (b): No sir. The production of pulses has been increasing during the last 3 year i.e. 2018-19 to 2020-21.
- (c): To increase the production of pulses the NFSM-Pulses programme is being implemented in 644 districts of 28 States and Union Territories (UTs) of Jammu

& Kashmir and Ladakh. Under NFSM(pulses), following initiatives have been taken:-

- Support for breeder seed production of pulses.
- 150 Seed Hubs created at ICAR institutes, State Agriculture Universities (SAUs) and Krishi Vigyan Kendras (KVKs) for increasing certified seeds production of pulses.
- Distribution of seed minikits of pulses free of cost to the farmers of the varieties notified within 10 years.
- ICAR/KVKs/SAUs conduct the demonstrations on improved latest package of practices.
- Assistance is provided to Central Seed Agencies to produce certified seed of latest varieties of pulses.
- A new scheme “Intercropping of pulses with sugarcane” was implemented in 12 States namely- Bihar, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Punjab, Tamil Nadu, Telangana, Uttar Pradesh and Uttarakhand during 2018-19 and 2019-20.
- Special Action Plan for increasing pulses productivity was implemented during 2019-20.
- Launched Targeting Rice fallow Area (TRFA) programme under NFSM in 11 states.

In order to protect the consumer from price rise, the Government is implementing Price Stabilization Fund (PSF) to help moderate the volatility in prices of pulses by releasing stock from the buffer. Further the Government makes appropriate changes in import policy, as and when required, in order to augment the domestic availability of essential food articles.

(d): There is no proposal for export restriction.

(e) to (g): There is no knowledge of mentioned committee constituted under the leadership of Chief Economic Adviser, Department of Economic Affairs for the said purpose.

**Annexure referred to in reply to Part (a) of Lok Sabha Unstarred  
Question No.1238 due for reply on 27.07.2021**

**State/UT-wise Production of Pulses during 2016-17 to 2020-21**

State/UT	Production ('000 Tonnes)				
	2016-17	2017-18	2018-19	2019-20	2020-21*
Andhra Pradesh	931.00	1217.43	739.59	1166.72	1185.43
Arunachal Pradesh	13.13	13.46	11.99	14.15	#
Assam	107.53	115.76	113.50	106.07	119.03
Bihar	461.67	454.20	453.46	334.41	412.37
Chhattisgarh	758.70	549.97	537.47	241.28	530.93
Goa	5.91	4.82	6.32	3.86	#
Gujarat	818.00	922.59	681.33	1057.27	1759.93
Haryana	75.91	69.36	82.13	64.38	77.68
Himachal Pradesh	63.34	57.46	53.99	55.19	46.24
Jammu & Kashmir	10.26	10.34	10.62	44.17	#
Jharkhand	806.50	836.73	735.16	814.94	908.93
Karnataka	1737.90	1951.21	1773.86	2155.89	2170.89
Kerala	1.71	2.05	2.31	2.18	1.70
Madhya Pradesh	6291.29	8111.58	6045.41	4108.41	4364.74
Maharashtra	3768.06	3347.76	2682.54	3736.00	4224.87
Manipur	30.29	30.03	29.51	25.19	#
Meghalaya	11.84	11.92	13.37	12.02	#
Mizoram	4.77	5.13	5.93	5.48	#
Nagaland	44.48	46.06	46.40	46.78	#
Odisha	479.07	429.62	412.09	432.46	415.94
Punjab	33.00	26.46	27.67	29.20	39.87
Rajasthan	3181.18	3405.37	3759.38	4497.13	4821.84
Sikkim	5.45	5.11	4.81	5.04	#
Tamil Nadu	427.07	556.34	551.21	605.41	549.02
Telangana	536.00	514.01	440.05	549.18	664.14
Tripura	23.16	19.33	18.91	18.67	#
Uttar Pradesh	2184.39	2199.99	2408.01	2447.32	2621.15
Uttarakhand	53.00	54.19	55.33	57.79	63.31
West Bengal	259.52	443.77	368.40	384.89	412.84
A & N Islands	0.47	0.18	0.15	0.30	#
D & N Haveli	5.71	2.46	4.28	2.43	#
Delhi	0.05	0.01	0.00	0.00	#
Daman & Diu	0.00	0.00	0.00	0.54	#
Puducherry	0.59	1.21	0.66	0.52	#
Others	NA	NA	NA	NA	184.81
<b>All India</b>	<b>23130.94</b>	<b>25415.92</b>	<b>22075.96</b>	<b>23025.25</b>	<b>25575.69</b>

\* As per 3rd Advance Estimates

# included in others

NA - Not Available

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